

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No. 200/00551/2013

Jabalpur, this Monday, the 26th day of February, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Raghuvir Singh Kushwaha
S/o ShriKedar Singh Kushwah
DOB 8.10.1948
R/o Raja Colony
District Bhind 477001 (M.P.)

-Applicant

(By Advocate – **Shri Vijay Tripathi**)

V e r s u s

1. Union of India,
Through its Secretary
Ministry of Communication & IT
Department of Posts
Dak Bhawan Sansad Marg
New Delhi 110001

2. Chief Post Master General
Madhya Pradesh Circle
Hoshangabad Road
Bhopal 462012 (M.P.)

3. Director,
Postal Services
Indore Region,
Indore 452001 (M.P.)

4. Superintendent of Post Offices
Chambal Division,
Morena 476 001 (M.P.)

-Respondents

(By Advocate –**Shri A.P. Khare**)

O R D E R**By Navin Tandon, AM.-**

Learned counsel for the respondents submits that the benefit of MACP claimed by the applicant has been given to him from the very due dates and therefore this Original application has become infructuous.

2. In view of the submission made by the learned counsel for the respondents, this Original Application is disposed of having become infructuous.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

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